

SHRI MAHAVIR TYAGI: I do not think that getting an invitation is such a serious matter.

INDUSTRIAL CONCERNS ON COOPERATIVE BASIS IN FARIDABAD

♦602. DR. SHRIMATI SEETA PARMANAND: Will the Minister for REHABILITATION be pleased to state:

(a) how many of the Faridabad houses have been vacated by the inhabitants during the year 1952;

(b) how many of the industrial concerns at Faridabad were scheduled to run on co-operative basis;

(c) how many of them are now being run on co-operative basis; and

(d) how many concerns have been closed down?

THE MINISTER FOR DEFENCE ORGANIZATION (SHRI MAHAVIR TYAGI) : (a) 30, but they were allotted to other qualified persons.

(b) to (d). The Indian Cooperative Union Ltd. sponsored a few industrial concerns on co-operative basis in Faridabad. The Union, however, ceased to function in Faridabad before these concerns were fully organised. Since then some concerns have been taken over by the Administrator, Faridabad and an effort is being made to reshape them on proper co-operative basis.

DR. SHRIMATI SEETA PARMANAND: May I know, Sir, how many of these houses have been vacated?

SHRI MAHAVIR TYAGI: 30 houses have been vacated, but they were again re-occupied by others.

DR. SHRIMATI SEETA PARMANAND: Why were they vacated?

SHRI MAHAVIR TYAGI: I am sorry I have no information as to the reasons why they vacated the houses. They were vacated but they were again re-occupied.

SHRI H. P. SAKSENA: How have they been vacated?

SHRI MAHAVIR TYAGI: By taking, their luggage out of the houses.

DIWAN CHAMAN LALL: May I ask if the hon. Minister is aware-whether, as a result of the closing, down of this Co-operative Union, there has been caused in Faridabad a great deal of unemployment? What steps have the Government taken to put matters right there?

SHRI MAHAVIR TYAGI: I have said, Sir, that the Administrator has taken over some of these industries which he is trying to re-establish, and attempts are being made to give as much employment as possible.

DIWAN CHAMAN LALL: What attempts are being made to give further employment and what steps are being taken by the Government to meet the problem there?

SHRI MAHAVIR TYAGI: There were a number of industries which were put down in the scheme but which had not been started and some were working at a loss. The Administrator has taken over some of these industries, and is running them. In the meantime, the people of Faridabad are being brought to Delhi at Government expense on trucks and lorries to work here in the P.W.D. and other places.

DIWAN CHAMAN LALL: May I know if the Department of the hon. Minister or that of his colleague have made up their minds to enquire into the conditions prevailing at Faridabad and to suggest necessary remedies to cope with the problem?

SHRI H. N. KUNZRU: May I reply to him, Sir, on behalf of Mr. Tyagi, as I am really acquainted with the position at Faridabad?

MR. CHAIRMAN: Will you allow him, Mr. Tyagi?

SHRI MAHAVIR TYAGI: He is really connected with it. He can reply.

SHRI H. N. KUNZRU: I am Chairman of the Development Board. Efforts have been made to start new industries and also to invite industrialists to come to Faridabad and to start industries there. The Board received a number of requests some of which were accepted, but even those people whose applications have been accepted have not started work. Apart from this, the projects which the Government themselves wanted to start, the most important of which was the manufacture of diesel engines, have not materialised. Negotiations are going on between the Board and the firm whose technical assistance is sought. This firm has not yet been able to tell us what is the total amount of capital that must be invested in order to manufacture diesel engines of the type that it has suggested. There are a certain number of small industries which have recently been started.

DIWAN CHAM AN LALL: May I ask my hon. friend, in view of the statement made by the Chairman of the Development Board, whether he is not now convinced of the necessity of further enquiries into this matter because of the unsatisfactory state of affairs that exist at Faridabad?

SHRI MAHAVIR TYAGI: The Ministry is already looking into the position at Faridabad.

PROF. N. R. MALKANI: May I know whether most of the materials for some of the small industries started there have to come from Delhi and their market also is in Delhi.

SHRI MAHAVIR TYAGI: There are some industries for which the market is in Delhi.

PROF. N. R. MALKANI: In view of this, why not start these industries in Delhi itself, instead of having a separate township so many miles away?

SHRI MAHAVIR TYAGI: There are so many facilities available there.

DR. SHRIMATI SEETA PARMA-NAND: Is it true that the Faridabad

Scheme had offered to supply electricity to Delhi and is it being done?

SHRI MAHAVIR TYAGI: They have quite a surplus amount of electricity there. Negotiations are going on with the municipal electric supply people in Delhi. I am not fully acquainted with this and I do not know whether they are taking electricity from them, but they were considering the idea of having the plant at Faridabad as a stand by and the idea was being examined whether connecting lines can be given.

PROF. N. R. MALKANI: Why not include Faridabad in a Community Project rather than develop it separately?

SHRI MAHAVIR TYAGI: Including it in a Community Project is no solution. Faridabad has been built on the lines of a commercial town, and attempts are being made to make it a success in the matter of giving employment.

RETIREMENT OF OFFICERS

*603. DR. SHRIMATI SEETA PARMANAND: Will the Minister for HOME AFFAIRS be pleased to state:

(a) how many officers drawing salaries above 500 retired at the age of 55 during the years 1950-51 and 1951-52;

(b) how many such officers retired at ages between 55 and 58 during these two years; and

(c) how many of them who retired at 58 were technical men?

THE DEPUTY MINISTER FOR-HOME AFFAIRS (SHRI B. N. DATAR): (a) to (c). The required information is not readily available and will be laid on the Table of the House in due course.

SHRI K. SURYANARAYANA: When there is no information, why include this in the list?

MR. CHAIRMAN: He has said that the information is being collected.